

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.05.2023

ORDER NO. 85 of 2023

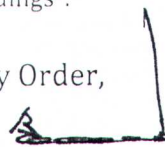
Hon'ble President is pleased to partially modify the roster order no. 76 of 2023 for **CESTAT, New Delhi** on **22.05.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 22.05.2023 and on subsequent days if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Member (Technical)	Anti Dumping matters

Note:

1. The Division Bench matters will be taken up after the hearing of Anti Dumping matters.
2. In the event of non sitting of a Bench, the adjourned dates of the listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.05.2023

ORDER NO. 86 of 2023

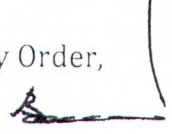
Hon'ble President is pleased to partially modify the roster order no. 76 of 2023 for **CESTAT, New Delhi** from **15.05.2023** to **09.06.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 15.05.2023 to 26.05.2023	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 29.05.2023 to 09.06.2023	Hon'ble Mr. Justice Dilip Gupta, President and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Bineesh Kumar K.S.)
Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.05.2023

ORDER NO. 87 of 2023

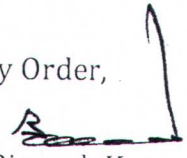
Hon'ble President is pleased to partially modify the roster order no. 83 of 2023 for **CESTAT, Chandigarh** on **29.05.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 29.05.2023 and on subsequent dates if adjourned.	Mr. S. S. Garg, Hon'ble Member (Judicial) Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Larger Bench: ST/60998-61000/2018 M/s. Shree Balaji Warehouse, M/s. Satya Warehouse and M/s. Om Shree Sai Ram vs. C.C.E. & S.T., Panchkulla

Note:

1. The Division Bench matters may be taken up after Larger Bench hearing in over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Bineesh Kumar K.S.)
Registrar

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Deputy Registrar